

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4083/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the ^{7th} September, 2021.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/563, dtd. 06.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 06.09.2021 and 07.09.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/4084/A, dated 7.9.2021
Copy to:-

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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